

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1475
ANSWERED ON:29.07.2015
Developmental Activity in Enclaves
Mohammed Shri Faizal P.P.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has taken any plan to do developmental activities in enclaves of our country in Bangladesh; and
(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) As per the India-Bangladesh Land Boundary Agreement, 1974 and its Protocol of 2011, enclave residents on both sides have the right of staying on where they are, or moving to the mainland of Bangladesh or India, as the case may be. Insofar as the Indian enclaves in Bangladesh are concerned, the responsibility of development of these enclaves, which will be integrated into Bangladesh territory, rests with the Government of Bangladesh.
